

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/540(CHE)2024**

**PETITION NUMBER : CP/IB/43/2023**

**NAME OF THE PETITIONER : R Venkatakrisnan (RP)  
(Sri Siddarathan Gowthaman)**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Sec 60(2) of IBC, 2016 r/w Sec 99 of IBC,  
2016**

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**ORDER**

Ld. Counsel Mr.ML.Ganesh appears for the Applicant.

Ld. Counsel Mr.Anish for the Respondent.

Ld. Counsel Mr.Shamik Debnath for the RP

In this Case IRP report has been filed and the Applicant stated that the reply has not been received. Respondent is directed to serve reply to the Applicant. Rejoinder be filed within a week.

Case is posted for hearing on **21.06.2024** along with the main CP.

**-SD-**

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

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**-SD-**

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**